

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1992
TO BE ANSWERED ON 23RD DECEMBER 2022

NEGLIGENCE IN PAYMENT TO SUGARCANE GROWING FARMERS

1992 # SHRI RAM NATH THAKUR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that States have been empowered to make legislations on payment for sugarcane to the farmers, fixing its price and its procurement;
- (b) whether experts have pointed neglect of interests of sugarcane farmers therein, who are facing non-payment of their produce;
- (c) whether sugarcane growing farmers are getting payment at different rates in different States;
- (d) if so, details of rates of payment, State-wise; and
- (e) the details of hikes in the price of sugarcane during the last five years?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): The Central Government fixes the Fair and Remunerative Price (FRP) of sugarcane for every sugar season (October-September) on the recommendations of the Commission for Agricultural Costs and Prices (CACP). However, some State Governments namely Uttar Pradesh, Uttarakhand, Punjab & Haryana fix the State Advised Price (SAP) for sugarcane, which is higher than the FRP.

(b): No, Sir. As on 16.12.2022, more than 99% of cane dues upto sugar seasons 2020-21 have been cleared. In respect of sugar season 2021-22, about 98% of cane dues have been cleared.

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(c) & (d): FRP of sugarcane for current sugar season 2022-23 (Oct- Sep) has been fixed at ₹ 305/quintal for a basic recovery rate of 10.25%, providing a premium of Rs. 3.05/quintal for each 0.1% increase in recovery over and above 10.25%, & reduction in FRP by Rs. 3.05/quintal for every 0.1% decrease in recovery till 9.5% recovery rate. In case of sugar mills where recovery is below 9.5%, such farmers get Rs. 282.125/quintal for sugarcane. The FRP of sugarcane is the benchmark price below which no sugar factory can purchase sugarcane from farmers. However, some states namely Punjab, Haryana, Uttar Pradesh & Uttarakhand fix State Advised Price (SAP) for sugarcane. So far, only one state namely Punjab has announced the State Advised Price of Rs. 380/quintal for current sugar season 2022-23. State Advised Price of Haryana, Uttar Pradesh & Uttarakhand for Sugar season 2021-22 were Rs. 362/quintal, Rs. 350/quintal & Rs. 355/quintal respectively.

(e): A statement having details of hikes in FRP of sugarcane during the last five years is at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY OF PART (e) OF THE UNSTARRED QUESTION NO. 1992 DUE FOR ANSWER ON 23.12.2022 IN THE RAJYA SABHA REG. NEGLIGENCE IN PAYMENT TO SUGARCANE GROWING FARMERS

Details of hike in the price of sugarcane i.e. FRP during last five sugar seasons fixed by the Government since sugar season 2018-19

(₹ per quintal)

Sugar Season	FRP fixed by Government	Increase over previous year	Basic recovery rate
2018-19	275.00	20.00	10.00
2019-20	275.00	Nil	10.00
2020-21	285.00	10.00	10.00
2021-22	290.00	5.00	10.00
2022-23	305.00	15.00	10.25%
